

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2351/2014

Monday, this the 14th day of March 2016

**Hon'ble Mr. Sudhir Kumar, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Ms. Neha Sharma, aged 30 years
Welfare Officer
Contractual Basis

D/o Mr. Ashok Kumar
w/o Mr. Amit Kumar Singh
R/o Flat No.L-303
Aruna Apartment
33, I P Extension
Patparganj, Delhi

Presently resident at:

A-37/3, West Vinod Nagar
Delhi-93

(Mr. Ashok Kumar, Advocate)

.. Applicant

Versus

1. Govt. of NCT of Delhi through
Hon'ble Lt. Governor
Raj Niwas Marg
Rajpur Road, Delhi
2. Hon'ble Chief Secretary
Govt. of NCT of Delhi
Delhi Secretariat, IP Estate
New Delhi
3. Department of Social Welfare
Govt. for NCT of Delhi

GLNS Complex
Delhi Gate, New Delhi-2

(Mr. Anmol Pandita, Advocate for Mr. Vijay Pandita, Advocate)

.. Respondents

O R D E R (ORAL)

Mr. Sudhir Kumar:

After advancement of some arguments from both sides, learned counsel for applicant seeks leave and permission to withdraw the present

Original Application with liberty to take recourse to the proceedings as per law as and when the applicant is so advised. His prayer is allowed. Original Application is dismissed as withdrawn with liberty as above.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

March 14, 2016
/sunil/